

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(IB)-1106(PB)/2020

IN THE MATTER OF:

| | | |
|---|-----|----------------------|
| National Agricultural Cooperative Marketing Federation Ltd. (NAFED) | ... | Applicant/Petitioner |
| Vs | | |
| M/s Synergy Petro Products Pvt. Ltd. | ... | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 23.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

The Applicant is hereby directed to serve notice upon the corporate debtor intimating next date of hearing to appear and to file its reply within ten days hereof.

List the case on **13.01.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)